



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: January 09, 2015
Pronounced on: January 30, 2015

+ **ITA 587/2013**
+ **ITA 161/2014**
+ **ITA 204/2014**

COMMISSIONER OF INCOME TAX-I Appellant
Through: Mr. Rohit Madan and Mr. Ruchir
Bhatia, Advocates.

Versus

**BOUGAINVILLEA MULTIPLEX ENTERTAINMENT
CENTRE PVT. LTD.** Respondent
Through: Mr. Ajay Vohra, Sr. Advocate with
Ms. Kavita Jha and Mr. Vaibhav
Kulkarni, Advocates.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K.GAUBA

MR. JUSTICE R.K.GAUBA

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For detailed judgment, the decision dated 30.01.2015 in ITA No.586/2013
may be referred to.

R.K.GAUBA
(JUDGE)

S. RAVINDRA BHAT
(JUDGE)

JANUARY 30, 2015

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